

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012967/2023	SUNAMA PARICHA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /66 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000106/2023
2	BLAPL/0012968/2023	ULLASHA CHANDRA MALLIK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /128 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000057/2020
3	BLAPL/0012969/2023	SAMANTA LUHA @ ROHAN VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /405 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000018/2023
4	BLAPL/0012970/2023	SRABAN PRADHAN @ SRABANA VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /69 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000215/2023
5	BLAPL/0012971/2023	ABINASH @ KANHA PUROHIT VS STATE OF ODISHA	DINESH RAY VS	CYBER CRIME AND ECONOMIC OFFENCES /24 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001507/2023
6	BLAPL/0012972/2023	CHANDRAKANTA ROUT VS STATE OF ODISHA	AUROVINDA MOHANTY VS	BALUGAON P.S. /50 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000094/2022
7	BLAPL/0012973/2023	PRASAD ANUPAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /203 /2023 () //
8	BLAPL/0012974/2023	PRAKASH JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /269 /2023 () //
9	BLAPL/0012975/2023	TOPHAN KUMAR SAHOO @ CHAGALU @ TOFFAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /423 /2023 () //
10	BLAPL/0012976/2023	SOMUYA RANJAN SINGH VS STATE OF ODISHA	ANSHUMAN NANDA VS	HIRAKUD /85 /2023 () //
11	BLAPL/0012977/2023	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR JENA VS	PIPLI /329 /2023 () //

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12	BLAPL/0012978/2023	AJU @ AJAYA @ AJAY PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDANPUR /197 /2023 NYAYADHIKARI,PURI(Puri) GR/0000368/2023
13	BLAPL/0012979/2023	REBATI PITAI @ GOUDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	B.SINGHPUR /82 /2022 A.D.J.,JEYPORE(Koraput) CT/0000135/2022
14	BLAPL/0012980/2023	RANJIT KUMAR ROUT VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	DHENKANAL TOWN /75 /2021 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000015/222
15	BLAPL/0012981/2023	BANA @ BANAMALI BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAHID NAGAR P.S. /404 /2023 () //
16	BLAPL/0012982/2023	KAPILA PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /63 /2015 () //
17	BLAPL/0012983/2023	PUSHRAJ GAUDH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /241 /2020 () //
18	BLAPL/0012984/2023	MANSOOR ALLAM VS STATE OF ODISHA	PRATYUSHA NAIDU VS	KESINGA /267 /2021 () //
19	BLAPL/0012985/2023	SONU PANGI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MACHHKUND /98 /2023 () //
20	BLAPL/0012986/2023	SANJAY KHOSLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
21	BLAPL/0012987/2023	NIRANJAN DANTA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /265 /2023 () //
22	BLAPL/0012988/2023	D. UTTAM KUMAR VS STATE OF ODISHA(OPID)	AMITAV TRIPATHY VS	BADABAZAR /202 /2021 () //
23	BLAPL/0012989/2023	SWADHIN PUJHARI	BIJAYA KUMAR BEHERA I	JUNAGARH /325 /2022

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		VS	VS	()
24	BLAPL/0012990/2023	STATE OF ODISHA KUMA @ KISHORE TAREI	SITAKANTA HOTA	// NACHUNI /199 /2023
		VS	VS	()
25	BLAPL/0012991/2023	STATE OF ODISHA LALIT KUMAR BHOI	NALINIKANTA SAHOO	// TARBHA /240 /2015
		VS	VS	()
26	BLAPL/0012992/2023	STATE OF ODISHA BIREN KUMAR NAYAK	SURYANARAYAN BISWAL	// / /0
		VS	VS	()
27	BLAPL/0012993/2023	STATE OF ODISHA DASARATHI TUDU	SATYASHREE MOHANTY	// MANCHESWAR P.S. /474 /2019
		VS	VS	()
28	BLAPL/0012994/2023	STATE OF ODISHA SANKAR DAKUKA	KURESH PRASAD DASH	// TARASINGI /61 /2001
		VS	VS	()
29	BLAPL/0012995/2023	STATE OF ODISHA GHANA NAG	SURYAKANTA DWIBEDI	// LANJIGARH /43 /2023
		VS	VS	()
30	BLAPL/0012996/2023	STATE OF ODISHA BABU @ BALARAM NAIK	ANJAN KUMAR BISWAL	// MADHUPATNA /150 /2023
		VS	VS	()
31	BLAPL/0012997/2023	STATE OF ODISHA SAGAR NAYAK	MANAS RANJAN BEHERA	// CAPITAL P.S. /618 /2023
		VS	VS	()
32	BLAPL/0012998/2023	STATE OF ODISHA RAJKISHORE BEHERA	NITYANANDA MOHAPATRA	// RAIRAKHOL /247 /2023
		VS	VS	()
33	BLAPL/0012999/2023	STATE OF ODISHA SUDAM MUNDA	NITYANANDA MOHAPATRA	// RAIRAKHOL /227 /2023
		VS	VS	()
34	BLAPL/0013000/2023	STATE OF ODISHA MD. RAJA @ NEHAL KHAN	RASHMIKANTA MAHALIK	// BARBIL /109 /2023
		VS	VS	()

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35	BLAPL/0013001/2023	STATE OF ODISHA SHARUK KHAN VS	RASHMIKANTA MAHALIK VS	// BARBIL /109 /2023 ()
36	BLAPL/0013002/2023	STATE OF ODISHA ANANTA BALA @ GUDU VS	SOMANATH MITRA VS	// BALIANTA P.S. /375 /2023 ()
37	BLAPL/0013003/2023	STATE OF ODISHA SK. IPHTEKHAR TULLA VS	BALAKRUSHNA RAY VS	// BASELI SAHI PS /30 /2022 ()
38	BLAPL/0013004/2023	STATE OF ODISHA JATKA BAGH VS	ABHILASH MISHRA VS	// TARBHA /73 /2013 ()
39	BLAPL/0013005/2023	STATE OF ODISHA SANDEEP NAYAK VS	TANMAYA KUMAR MOHANTY VS	// KHARABEL NAGAR P.S. /310 /2023 ()
40	CMAPL/0000774/2023	STATE OF ODISHA GHASIRAM PATEL VS	ADV. VS	// // ()
41	CMAPL/0000775/2023	RAIDIHI HIGH SCHOOL GURUNATH ROUT VS	ADV VS	// // ()
42	CMAPL/0000776/2023	STATE OF ODISHA NARAYAN PADHY VS	AMIYA KUMAR CHHATOI VS	// // ()
43	CMP/0001421/2023	STATE OF ODISHA NARENDRA KUMAR PRADHAN VS	DEEPALI MAHAPATRA VS	// // ()
44	CMP/0001422/2023	PRADIPTA KUMAR BARIK MAHESWAR DAS VS	VIVEKANAND JENA VS	// // ()
45	CMP/0001423/2023	SHRIDHAR ROUT RAMA CHANDRA NATH VS	BRAHMANANDA TRIPATHY VS	// // ()
		TAPAN KUMAR RAY		//

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46	CMP/0001424/2023	JABARANI DEI VS KAMAL LOCHAN PATTANAIAK @ TRINATH NAYAK	BIBHUDHANANDA MUDULI VS	// 0 //
47	CONTC/0008825/2023	GAJENDRA PRASAD DAS VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION DEPT.	ADV. VS	// 0 //
48	CONTC/0008826/2023	SANJAY KUMAR KANUNGO VS ANU GARG, I.A.S.	adv. VS	// 0 //
49	CONTC/0008827/2023	SADANANDA SAHU VS ASWATHY S., I.A.S.	TIKERAM MEHER VS	// 0 //
50	CONTC/0008828/2023	SABITARANI NAYAK VS SANKALP SWASTIK SAHOO, O.A.S.	ADV. VS	// 0 //
51	CONTC/0008829/2023	SRIBASCHHA KUMAR DASH VS PRADEEP KUMAR NAYAK, SUPTD. ENGNR., JAGATSINGHPUR	ADV. VS	// 0 //
52	CONTC/0008830/2023	AMITA KUMARI JENA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
53	CONTC/0008831/2023	SANTOSH KAIBARTA VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
54	CONTC/0008832/2023	SHAKUNTALA JENA VS SOURMENDRA PRIYADARSHI	SUDHANSU SEKHAR JENA VS	// 0 //
55	CONTC/0008833/2023	BHAGYABATI NAYAK @ DALEI VS CHAKRAVARTI SINGH RATHORE, COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
56	CONTC/0008834/2023	JAYAGOPAL NAIK VS KUMAR NAGBHUSHAN, SUB COLLECTOR CUM CHAIRMAN, REGULATED MARKET COMMITTEE, BØLANGIR	ADV. VS	// 0 //
57	CONTC/0008835/2023	GANESWAR BEHERA	ADV.	//

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		VS	VS	0
58	CONTC/0008836/2023	RAJENDRA KUMAR BEHERA, COMMANDANT 3RD OSAPBN, KORAPUT		//
		SHYAM SUNDAR NAIK	ADV.	//
		VS	VS	0
59	CONTC/0008837/2023	SUDHANSHU KUMAR MOHANTY, JOINT RESIDENT COMNR.		//
		NILAMBAR PRADHAN	ADV.	//
		VS	VS	0
60	CONTC/0008838/2023	V.MATHINVATHANAN, I.A.S.		//
		PARSURAM MOHANTY	SANTOSH KUMAR SWAIN	//
		VS	VS	0
61	CONTC/0008839/2023	ARAVIND AGRAWAL, IAS		//
		RUDRA PRASAD NATH	ADV.	//
		VS	VS	0
62	CONTC/0008840/2023	SATYABRATA SAHU, I.A.S.		//
		RAMA CHANDRA BEHERA	ADV.	//
		VS	VS	0
63	CONTC/0008841/2023	ADDL. CHIEF ENGINEER, R.W.S. AND S CIRCLE, BALIA, BALESORE		//
		BAISHNAB CHARAN DAS	ADV	//
		VS	VS	0
64	CONTC/0008842/2023	PARUL PATAWARI, IAS		//
		SHYAMA SUNDAR MAHARANA	ADV	//
		VS	VS	0
65	CONTC/0008843/2023	SUSHANTA KUMAR SAHOO, IAS		//
		BAIDYANATH PARIDA	ADV.	//
		VS	VS	0
66	CONTC/0008844/2023	SUSHANTA KUMAR SAHOO, I.A.S.		//
		SIBANANDA PANDA	ADV	//
		VS	VS	0
67	CONTC/0008845/2023	DR. ARUN KUMAR PADHI, THE CDM AND PH OFFICER, KORAPUT		//
		SURESH CHANDRA DAS	ANUP UDAYA SENAPATI	//
		VS	VS	0
68	CONTC/0008846/2023	ASWATHY S., I.A.S		//
		LILIMA BEHERA	ADV	//
		VS	VS	0

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		SATYABRATA SAHU, I.A.S		//
69	CONTC/0008847/2023	RAMESH KUMAR SAHOO	ADV.	//
		VS	VS	0
		KHAGESWAR PATRA, BLOCK DEVLOPMENT OFFICER, SALIPUR		//
70	CONTC/0008848/2023	PRASANNA KUMAR RATH	ADV	//
		VS	VS	0
		ASWATHI S., I.A.S		//
71	CONTC/0008849/2023	NARENDRA PRASAD SATAPATHY	ADV	//
		VS	VS	0
		KRUSHNA CHANDRA NAYAK, D.E.O, CUTTACK		//
72	CONTC/0008850/2023	SWAYAMBHU KUMAR PRADHAN	AMIT KUMAR NATH	//
		VS	VS	0
		DR. USHA PADHEE, I.A.S.		//
73	CONTC/0008851/2023	DAMODAR DASH	JYOTIRANJAN KAR	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
74	CONTC/0008852/2023	SAILABALA ROUT	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
75	CONTC/0008853/2023	SANGITA SAHOO	DEBASIS TRIPATHY	//
		VS	VS	0
		SMRUTI PRAGNYANA PRIYADARSHINI, O.A.S, TAHASILDAR, NIMAPARA		//
76	CONTC/0008854/2023	MANOJ KUMAR BASTARAY	MANORANJAN NAYAK	//
		VS	VS	0
		SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR		//
77	CONTC/0008855/2023	SUBASH CHANDRA PANDA	MANORANJAN NAYAK	//
		VS	VS	0
		ASWATHY S., I.A.S		//
78	CONTC/0008856/2023	PADMA CHARAN MOHANTY	MRUTYUNJAY PAGAL	//
		VS	VS	0
		ASWATHI, IAS, COMMNR. CUM SECY. TO GOVT., S AND M.E. DEPT.		//
79	CONTC/0008857/2023	SUDARSHAN BEHERA	KHUSBU PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//

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80	CONTC/0008858/2023	ASHOK KUMAR SAHOO VS ASWATHI S,IAS,COMMNR. CUM SECY. TO GOVT.,S AND M.E. DEPT.	MRUTYUNJAY PAGAL VS	// 0
81	CONTC/0008859/2023	PABITRA MOHANTY VS NARASINGHA BHOL, I.P.S	ADV VS	// 0
82	CONTC/0008860/2023	PRAVAKAR SAHOO VS ASWATHI S,IAS,COMMNR. CUM SECY. TO GOVT.,S AND M.E. DEPT.	MRUTYUNJAY PAGAL VS	// 0
83	CONTC/0008861/2023	ABENAR TAPAN VS ASWATHY S., I.A.S	ADV VS	// 0
84	CONTC/0008862/2023	JUGAL KISHORE PRADHAN VS ASWATHI S, I.A.S	MRUTYUNJAY PAGAL VS	// 0
85	CONTC/0008863/2023	PRASANNA KUMAR RATH VS ASWATHI S, I.A.S	MRUTYUNJAY PAGAL VS	// 0
86	CONTC/0008864/2023	KUBER MIRDHA VS ASWATHY S., I.A.S	ADV VS	// 0
87	CONTC/0008865/2023	BIKASH BEHERA VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0
88	CONTC/0008866/2023	SASHIKANTA PAL VS DR. ARABINDA KUMAR PADHEE, I.A.S	ADV VS	// 0
89	CONTC/0008867/2023	BANAMALI SWAIN VS DAMAYANTI SAHOO, TAHASILDAR, SUKINDA	SATYABRATA MOHANTY VS	// 0
90	CRLA/0001236/2023	RUJUL BUDEK VS STATE OF ODISHA	MAHES DAS VS	SAINTALA /201 /2023 0
91	CRLA/0001237/2023	SHYAM SUNDAR NAYAK	TUKUNA KUMAR MISHRA	// KOSAGUMUDA /42 /2019

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		VS	VS	()
92	CRLA/0001238/2023	STATE OF ODISHA DASS	DEBASIS SAHOO	// GUDARI /78 /2019
		VS	VS	()
93	CRLA/0001239/2023	STATE OF ODISHA TILOTTAMA DAS PRADHAN	SK. ZAFARULLA	// KHANTAPADA /189 /2018
		VS	VS	()
94	CRLA/0001240/2023	STATE OF ODISHA MITESH PARIDA @ DHUDUKA	SK. ZAFARULLA	// KHANTAPADA /189 /2018
		VS	VS	()
95	CRLLP/0000076/2023	STATE OF ODISHA KRUPASINDHU BEHERA	SATYA NARAYAN MISHRA 4	// / /0
		VS	VS	()
96	CRLMC/0005029/2023	STATE OF ODISHA MELEKA ACHANA	DEEPANKAR PANIGRAHY	// BANDHUGOAN /27 /2014
		VS	VS	()
97	CRLMC/0005030/2023	STATE OF ODISHA DHABULU MELEKA	DEEPANKAR PANIGRAHY	// LAXMIPUR /34 /2015
		VS	VS	()
98	CRLMC/0005031/2023	STATE OF ODISHA PURUSOTTAM NAIK	PRANAYA KUMAR DASH	// BARIA /65 /2022
		VS	VS	()
99	CRLMC/0005032/2023	STATE OF ODISHA CHINMAYA MALLICK	JAGABANDHU SAHU	// PADAMPUR /102 /2021
		VS	VS	()
100	CRLMC/0005033/2023	STATE OF ODISHA SK.YUSUF	ARIJEET MISHRA	// JAJPUR ROAD /9 /2013
		VS	VS	()
101	CRLMC/0005034/2023	STATE OF ODISHA ABHIJIT DAS @ PINTU	BIBHUTI RANJAN MOHANTY	// J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0000015/2013
		VS	VS	()
102	CRLMC/0005035/2023	STATE OF ODISHA AMIT KUMAWAT @ AMITKUMAR KUMAWAT	PARTHA SARATHI NAYAK	// BALASORE TOWN /154 /2021
		VS	VS	()

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103	CRLMC/0005036/2023	STATE OF ODISHA RABINDRA BARIK@BABULI@BABULA DOMB VS	MANORANJAN PADHY VS	// BOIPARIGUDA /97 /2017 ()
104	CRLMC/0005037/2023	STATE OF ODISHA ASHOK BHUTIA VS	JAGANNATH BHUYAN VS	// ANGUL TOWN /848 /2019 ()
105	CRLMC/0005038/2023	STATE OF ODISHA M.TARAKA TIRUMALA VS	UMA CHARAN MISHRA VS	// / /0 ()
106	CRLMP/0002246/2023	TEJARAJ PRADHAN RUBINA BEHERA VS	KODANDA KUMAR BHUYAN VS	// / /0 ()
107	CRLMP/0002247/2023	STATE OF ODISHA SURYAMANI ROUT VS	SATYAJIT DAS VS	// / /0 ()
108	CRLMP/0002248/2023	STATE OF ODISHA AJIT BURMAN VS	BRAHMANANDA TRIPATHY VS	// / /0 ()
109	CRLMP/0002249/2023	STATE OF ODISHA CHAKRADHAR SAHU VS	SURYAKANTA DASMOHAPATRA VS	// / /0 ()
110	CRLMP/0002250/2023	STATE OF ODISHA BAJRANG SHARDA VS IIC BARBIL POLICE STATION	MANORANJAN MISHRA VS	// / /0 ()
111	CRLREV/0000612/2023	DEEPAK PAL@DIPU VS STATE OF ODISHA	RABINDRA NATH BARTIK VS	// NAYAGARH /202 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh) CRA/0000040/2023
112	CRLREV/0000613/2023	SK. KALIM VS STATE OF ODISHA	TAPAN KUMAR SAHOO VS	// SAMAL /22 /1992 ()
113	EP/0000001/2023	STATE OF ODISHA SHREEDHAR BEHERA VS STATE OF ORISSA	XXXXXXX VS	// / /0 ()

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114	FAO/0000506/2023	NEW INDIA ASSURANCE CO.LTD. VS ANUPAMA NAYAK	SOMNATH ROY VS	// 0 //
115	FAO/0000507/2023	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LTD. VS RANJAN MEDELI	GOPAL CHANDRA SAMANTARAY VS	// 0 //
116	FAO/0000508/2023	BINITA DEHURY VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
117	MACA/0001114/2023	RAMANI RANJAN PRADHAN VS SATYANANDA PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //
118	MACA/0001115/2023	D.M., NEW INDIA ASSURANCE COMPANY LTD. VS SABITRI PADHAN	GOPAL CHANDRA SAMANTARAY VS	// 0 //
119	MATA/0000396/2023	SUJIT KUMAR BISWAL VS CHINMAYEE ROUT	TUSHAR KANTA SAHOO VS	// 0 //
120	RPFAM/0000392/2023	LAKSHMIKANTA DASH VS PRANATI NANDA	MANORANJAN MISHRA VS	// 0 //
121	RSA/0000479/2023	KUNI MARTHA VS BIDYADHARA CHHUALSINGH	ASHOK KUMAR DAS VS	// 0 //
122	RSA/0000480/2023	SASIKANTA BARIK VS ABANTI NAYAK	SANJAY KUMAR DAS VS	// 0 //
123	RVWPET/0000439/2023	SEKH MOHAMMAD VS DILSHAD BEGUM	DHANANJAYA MUND VS	// 0 //
124	SAO/0000017/2023	MD. IDRIS VS JOHARA BIBI	SUKANTA KUMAR NAYAK VS	// 0 //
125	TRP(C)/0000389/2023	DEEPIKA NANDA	SAHASRA JYOTI NANDA	//

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		VS	VS	0
126	TRP(C)/0000390/2023	PRASHANTA KUMAR DASH BIPIN BEHERA	DHANANJAYA NAYAK	//
		VS	VS	0
127	TRP(C)/0000391/2023	ITISHREE BEHERA NAMITA RATH	AMIT PRASAD BOSE	//
		VS	VS	0
128	TRPCRL/0000108/2023	NIRANJAN RATH CHARAN SAMANTRAY	RAJAKISHORE SAHOO	//
		VS	VS	0
129	WA/0002801/2023	SUBHASHMITA BALIARSINGH STATE OF ODISHA	SAROJA KANTA SAMAL,A.G.A	//
		VS	VS	0
130	WA/0002802/2023	KUMARI BEBIBALA SWAIN STATE OF ODISHA	SUVASHISH PATTANAIK, A.G.A.	//
		VS	VS	0
131	WA/0002803/2023	CHITTARANJAN MALLICK STATE OF ODISHA	DHANANJAYA MUND,A.G.A	//
		VS	VS	0
132	WA/0002804/2023	DHIRENDRANATH MANDAL STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
133	WA/0002805/2023	INDUREKHA NAYAK STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
134	WA/0002806/2023	ABHIJEET MOHANTY ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, Bhubaneswar	ROHITA MEHRAN PATTAJOSHI	//
		VS	VS	0
135	WP(C)/0037361/2023	SUCHISMITA TRIPATHY NABAGHAN ROUT	DURGESH NARAYAN RATH	//
		VS	VS	0
136	WP(C)/0037362/2023	STATE OF ODISHA SUSHANTA MURMU	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0037363/2023	STATE OF ODISHA DEBARAJ BEHERA VS	DURGESH NARAYAN RATH VS	// // ()
138	WP(C)/0037364/2023	STATE OF ODISHA GITARANI PATTANAİK VS	DURGESH NARAYAN RATH VS	// // ()
139	WP(C)/0037365/2023	STATE OF ODISHA HRUDANANDA PATRA VS	DURGESH NARAYAN RATH VS	// // ()
140	WP(C)/0037366/2023	STATE OF ODISHA ARJUN KUMAR MAJHI VS	DURGESH NARAYAN RATH VS	// // ()
141	WP(C)/0037367/2023	STATE OF ODISHA DURYODHAN PADHAN VS	DURGESH NARAYAN RATH VS	// // ()
142	WP(C)/0037368/2023	STATE OF ODISHA ARATI SAHU VS	DURGESH NARAYAN RATH VS	// // ()
143	WP(C)/0037369/2023	STATE OF ODISHA CHITTARANJAN MOHANTA VS	DURGESH NARAYAN RATH VS	// // ()
144	WP(C)/0037370/2023	STATE OF ODISHA BAMA CHARAN MUNDA VS	DURGESH NARAYAN RATH VS	// // ()
145	WP(C)/0037371/2023	STATE OF ODISHA HRUDANANDA BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
146	WP(C)/0037372/2023	STATE OF ODISHA PRASANTA KUMAR RAY VS	SITANSU MOHAN SINGH VS	// // ()
147	WP(C)/0037373/2023	STATE OF ODISHA SATYAPRIYA SAMANTARAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0037374/2023	SARADA PRASANNA BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
149	WP(C)/0037375/2023	USHARANI RATH VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
150	WP(C)/0037376/2023	PRADIPTA MUDULI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
151	WP(C)/0037377/2023	NIRUPAMA SWAIN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
152	WP(C)/0037378/2023	SASMITA MUDULI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
153	WP(C)/0037379/2023	GANGADHAR BEJ VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
154	WP(C)/0037380/2023	PRAFULLA KUMAR NAYAK VS REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //
155	WP(C)/0037381/2023	DHARMAPADA BISHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
156	WP(C)/0037382/2023	ALOK KUMAR MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
157	WP(C)/0037383/2023	UDDHABA RATHA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
158	WP(C)/0037384/2023	KABIRAJ BEHERA VS JANAKI SETHI	SANTOSH KUMAR MAHANTY VS	// 0 //
159	WP(C)/0037385/2023	HARISHANKAR RANA	GOPINATH SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0037386/2023	STATE OF ODISHA DEBANANDA DAS	SURJYA NARAYAN SAHU	//
		VS	VS	0
161	WP(C)/0037387/2023	STATE OF ODISHA SHREEDHAR BEHERA	LAXMIKANTA MOHANTY	//
		VS	VS	0
162	WP(C)/0037388/2023	STATE OF ODISHA PURUSOTTAM DAS	JYOTI PATNAIK	//
		VS	VS	0
163	WP(C)/0037389/2023	STATE OF ODISHA BANITA CHHATRIA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
164	WP(C)/0037390/2023	STATE OF ODISHA M/S OSL MOTORS PVT. LTD., CUTTACK	SUBASH CHANDRA SAHOO	//
		VS	VS	0
165	WP(C)/0037391/2023	THE CT AND GST OFFICER, CUTTACK SAHID KHAN	KSHIRABDHI TANAYA MUDALI	//
		VS	VS	0
166	WP(C)/0037392/2023	STATE OF ODISHA DAHANE BACHHA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
167	WP(C)/0037393/2023	STATE OF ODISHA ANIL KUMAR DAS	BISWAJIT NAYAK	//
		VS	VS	0
168	WP(C)/0037394/2023	STATE OF ODISHA UDDHAB GHIVELA @ UDHAB BACHHA	M/S.DEEPALI MAHAPATRA SUSHANTA KUMAR JOSHI	//
		VS	VS	0
169	WP(C)/0037395/2023	STATE OF ODISHA SOURAVAMAYA ACHARYA	SATYABRATA SATAPATHY	//
		VS	VS	0
170	WP(C)/0037396/2023	STATE OF ODISHA ASHISH JAISWAL	SAURAV TIBREWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0037397/2023	STATE OF ODISHA BRAJABANDHU BEHERA VS	M/S.IPSIT AROBINDA ACHARYA, C.K.ROUT PRAFULLA CHANDRA ACHARYA VS	// // ()
172	WP(C)/0037398/2023	STATE OF ODISHA RABINDRANATH BADAJENA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
173	WP(C)/0037399/2023	STATE OF ODISHA MAHENDRA KUMAR SAMANTARAY VS	BIBHU PRASAD DAS VS	// // ()
174	WP(C)/0037400/2023	STATE OF ODISHA SUDIPTA KUMAR PANDA VS	NIHAL RATH VS	// // ()
175	WP(C)/0037401/2023	STATE OF ODISHA M/S UTKAL HIGHWAYS, BBSR VS	BIBHU PRASAD DAS VS	// // ()
176	WP(C)/0037402/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	NIHAL RATH VS	// // ()
177	WP(C)/0037403/2023	STATE OF ODISHA SULAGNA INSTITUTE OF MEDICAL SCIENCES, BALASORE VS	ABHIRAM KUMAR MOHANTY VS	// // ()
178	WP(C)/0037404/2023	STATE OF ODISHA NALIN KANTA PRADHAN VS	MANASH RANJAN NAYAK VS	// // ()
179	WP(C)/0037405/2023	THE SUB COLLECTOR, CUTTACK SHASHIKANTA PANIGRAHI VS	SUDHIR KUMAR MALLICK VS	// // ()
180	WP(C)/0037406/2023	STATE OF ODISHA LAXMI NANDA VS	SUDHIR KUMAR MALLICK VS	// // ()
181	WP(C)/0037407/2023	STATE OF ODISHA MANASI PARIDA @ MANASIRANI JENA VS	SUDHIR KUMAR MALLICK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0037408/2023	JAGAJIT SINGH VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
183	WP(C)/0037409/2023	BISWANATH SETHA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
184	WP(C)/0037410/2023	PARBATI MALIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	WP(C)/0037411/2023	PRATAP CHANDRA BEURA VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
186	WP(C)/0037412/2023	ANIRUDDHA PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	WP(C)/0037413/2023	SUKLAMBAR SAHU VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
188	WP(C)/0037414/2023	PRASANA KUMAR DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
189	WP(C)/0037415/2023	GYANARANJAN PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
190	WP(C)/0037416/2023	DEBENDRA PRASAD SUNANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	WP(C)/0037417/2023	MAUJI BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
192	WP(C)/0037418/2023	SITAKANTA SATAPATHY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
193	WP(C)/0037419/2023	PANDABA MAJHI	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0037420/2023	ARTA SAGAR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0037421/2023	SUKANTI PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0037422/2023	NILAMANI PARIDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0037423/2023	JANAKI BALLABHA BHARIMALLA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0037424/2023	SUNDAR MARNDI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0037425/2023	BAIKUNTHA NATH NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0037426/2023	JANAKI KUMARI BISWAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0037427/2023	SK. KAMAR ALI	ASWINI KUMAR SAHOO	//
		VS	VS	0
		SECRETARY, BBSR DEVELOPMENT AUTHORITY		//
202	WP(C)/0037428/2023	SASMITA PAIKRAY	DEBA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0037429/2023	SHREE RAGHUNATH JEW BIJE, BHIMAKARPUR, JAJPUR	ANURAG RAYASNATA MOHAPATRA	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, ODISHA, BBSR		//
204	WP(C)/0037430/2023	RADHARANI PANDA	SMITA RANJAN PATNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0037431/2023	STATE OF ODISHA BALA KRUSHNA BEHERA VS	PITAMBAR PANDA VS	// // ()
206	WP(C)/0037432/2023	STATE OF ODISHA KANAN BIHARI PATNAIK VS	SANDHYARANI PANI VS	// // ()
207	WP(C)/0037433/2023	SECRETARY, DEPTT. OF HIGHER EDUCATION, ODISHA ASUTOSH ACHARYA VS	SANTOSH KUMAR SWAIN VS	// // ()
208	WP(C)/0037434/2023	STATE OF ODISHA ADITYA KUMAR DAS VS	SATYABRATA DASH VS	// // ()
209	WP(C)/0037435/2023	RANJITA BISWAL SANKAR @ AJAYA KUMAR BASTIA VS	JAGAJIBAN PRADHAN VS	// // ()
210	WP(C)/0037436/2023	COMMISSIONER, CONSOLIDATION, BBSR RAMNARAYAN MOHANTY VS	SANDHYARANI PANI VS	// // ()
211	WP(C)/0037437/2023	SECRETARY, DEPTT. OF HIGHER EDUCATION DR. SRADHANANDA DAS VS	SANJIB SWAIN VS	// // ()
212	WP(C)/0037438/2023	STATE OF ODISHA SARASWATI MOHAPATRA VS	RAJIV KUMAR MAHANTA VS	// // ()
213	WP(C)/0037439/2023	SUB COLLECTOR, CHAMPUA PRADYUMNA KISHORE NAIK VS	GIRISH CHANDRA SAHU VS	// // ()
214	WP(C)/0037440/2023	STATE OF ODISHA SHIBA SHANKER NANDA VS	SANDHYARANI PANI VS	// // ()
215	WP(C)/0037441/2023	SECRETARY, HIGHER EDUCATION DEPTT. MANORANJAN PATTANAYAK VS	BIJAYA KUMAR BEHERA I VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0037442/2023	SHEIKH ZEESHAN AKHTAR VS SUMEIYA HAMID	RAJAT KUMAR PANDA VS	// 0 //
217	WP(C)/0037443/2023	SUSHANTA KUMAR DWARI VS SECRETARY,HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
218	WP(C)/0037444/2023	KESHARI SAGAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
219	WP(C)/0037445/2023	MOTILAL PATRA VS SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
220	WP(C)/0037446/2023	NILANCHA DASH VS SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
221	WP(C)/0037447/2023	GHANASHYAM KALO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
222	WP(C)/0037448/2023	LOPAMUDRA PATTNAIK @ MOHANTY VS PRADEEP MOHANTY	PRAVASHA PUJAREE PARIDA VS	// 0 //
223	WP(C)/0037449/2023	SAMARENDRA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	WP(C)/0037450/2023	GOURANGA CHANDRA SAHU VS TATA MOTORS FINANCE SOLUTIONS LTD., BBSR	BIKRAM CHANDRA GHADAI VS	// 0 //
225	WP(C)/0037451/2023	SUDHIR KUMAR SEN VS SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
226	WP(C)/0037452/2023	GOPAL KRISHNA DAS VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
227	WP(C)/0037453/2023	ANITA SMITA SWAIN	PRONOY MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0037454/2023	STATE OF ODISHA ABHAYA KUMAR SWAIN	PRNOY MOHANTY	//
		VS	VS	0
229	WP(C)/0037455/2023	STATE OF ODISHA LINGARAJ NANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
230	WP(C)/0037456/2023	STATE OF ODISHA RAJASHREE PARIDA	GYANA RANJAN SETHI	//
		VS	VS	0
231	WP(C)/0037457/2023	STATE OF ODISHA ARATI PARIJA	BISWARANJAN PARAMGURU	//
		VS	VS	0
232	WP(C)/0037458/2023	STATE OF ODISHA SUNITA DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
233	WP(C)/0037459/2023	STATE OF ODISHA PRAVASINI PRADHAN @ PRABHASINI PRADHAN	PRNOY MOHANTY	//
		VS	VS	0
234	WP(C)/0037460/2023	STATE OF ODISHA AJAY KUMAR SWAIN	PRNOY MOHANTY	//
		VS	VS	0
235	WP(C)/0037461/2023	STATE OF ODISHA ASHWIN KOUSALYA	ASISH KUMAR RAY	//
		VS	VS	0
236	WP(C)/0037462/2023	STATE OF ODISHA DHYANESH PRASAD KANUNGO	PRNOY MOHANTY	//
		VS	VS	0
237	WP(C)/0037463/2023	STATE OF ODISHA SHISHIR KUMAR PRUSTY	HRUDANANDA MOHAPATRA	//
		VS	VS	0
238	WP(C)/0037464/2023	STATE OF ODISHA RAMADEVI PATNAIK	GHANASHYAM DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0037465/2023	STATE OF ODISHA ABHISEK PANIGRAHI VS	ASISH KUMAR RAY VS	// // ()
240	WP(C)/0037466/2023	STATE OF ODISHA DILLIP KUMAR SAHOO VS	DEBASISH SAMAL VS	// // ()
241	WP(C)/0037467/2023	STATE OF ODISHA RAJENDRA NATH NAYAK VS	GOUTAM KUMAR ACHARYA VS	// // ()
242	WP(C)/0037468/2023	STATE OF ODISHA SANJULATA POI VS	UDIT NARAYAN JENA VS	// // ()
243	WP(C)/0037469/2023	THE COMMNR. OF ENDOWMENT, BBSR LAXMIDHARA BACHHA VS	SUJAY SHANKER SINGHDEO VS	// // ()
244	WP(C)/0037470/2023	STATE OF ODISHA KRUSHNA CHANDRA BACHHA VS	SUJAY SHANKER SINGHDEO VS	// // ()
245	WP(C)/0037471/2023	STATE OF ODISHA SUPERDHAN BACHHA VS	SUJAY SHANKER SINGHDEO VS	// // ()
246	WP(C)/0037472/2023	STATE OF ODISHA M/S. NEELACHAL ISPAT NIGAM LTD., JAIPUR VS	JNANESH MOHANTY VS	// // ()
247	WP(C)/0037473/2023	UNION OF INDIA BIBEKANANDA MAHAKUD VS	ASISH KUMAR RAY VS	// // ()
248	WP(C)/0037474/2023	STATE OF ODISHA RAJESH KUMAR CHOUDHURY VS	ASWINI KUMAR DASH VS	// // ()
249	WP(C)/0037475/2023	STATE OF ODISHA BIDYADHAR BACHHA VS	SUJAY SHANKER SINGHDEO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0037476/2023	JITENDRA PRASAD SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
251	WP(C)/0037477/2023	BHAGYALATA JENA VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
252	WP(C)/0037478/2023	RAJKISHORE NAIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
253	WP(C)/0037479/2023	SUMITRA SATAPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
254	WP(C)/0037480/2023	M/S. KALINGA TELECOM, CUTTACK VS ADDL. COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	BIBHUTI BHUSAN PANDA VS	// 0 //
255	WP(C)/0037481/2023	RAJESH KUMAR MISHRA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
256	WP(C)/0037482/2023	BAIDYANATH MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
257	WP(C)/0037483/2023	PRAVAS KUMAR SAHOO VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	// 0 //
258	WP(C)/0037484/2023	KHAGESWAR DAS VS ANIBESANTA NAYAK @ DAS	PRASANTA KUMAR JENA VS	// 0 //
259	WP(C)/0037485/2023	RADHE SHYAM BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
260	WP(C)/0037486/2023	GANDHRAB SAHOO VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	// 0 //
261	WP(C)/0037487/2023	STALCO CONSULTANCY AND SYSTEMS PVT LTD	KSHIROD KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0037488/2023	ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI TRILOCHAN LENKA	MANMAYA KUMAR DASH	//
		VS	VS	0
263	WP(C)/0037489/2023	STATE OF ODISHA M/S TAPAS KUMAR MOHANTY, CUTTACK	ITISHREE TRIPATHY	//
		VS	VS	0
264	WP(C)/0037490/2023	ADDL. COMMNR. APPEALS, BBSR SOMANATH TRIPATHY	BIBHUTI BHUSAN PANDA	//
		VS	VS	0
265	WP(C)/0037491/2023	JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, BBSR SACHALA PANDA	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
266	WP(C)/0037492/2023	STATE OF ODISHA DR. JYOTSNARANI KUANR	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
267	WP(C)/0037493/2023	STATE OF ODISHA KASTURI BEHERA	PRAVASH CHANDRA JENA	//
		VS	VS	0
268	WP(C)/0037494/2023	RINA NAIK MALAYA KUMAR JENA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
269	WP(C)/0037495/2023	STATE OF ODISHA KAMADEV RAUTARA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
270	WP(C)/0037496/2023	STATE OF ODISHA SANJUKTA MAHARANA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
271	WP(C)/0037497/2023	STATE OF ODISHA M/S ALLIED INFRASTRUCTURE PVT. LTD., KOLKATA	SUBHASIS PANDA	//
		VS	VS	0
272	WP(C)/0037498/2023	SOUTH EASTERN RAILWAYS, KOLKATA M/S BKD INFRASTRUCTURE PVT. LTD., SAMBALPUR	SUBHASIS PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WPCRL/0000147/2023	SOUTH EASTERN RAILWAYS, KOLKATA SURENDRA NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	// / /0 ()
274	ABLAPL/0013391/2023	BARSHA NAYAK VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	// CAPITAL P.S. /619 /2023 ()
275	ABLAPL/0013392/2023	MD. SABIR KHAN @NANKI@TABIZ KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// JODA /299 /2023 ()
276	ABLAPL/0013393/2023	KRUTIBASH NAIK @ KUMBHAR VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	// RENGALI DAM SITE /26 /2019 ()
277	ABLAPL/0013394/2023	BINAYAK PANIGRAHY @ BALAJI PANIGRAHY @ ST VS STATE OF ODISHA	MAHES DAS VS	// K.NUAGAON /314 /2023 ()
278	ABLAPL/0013395/2023	TUMBESWAR RANA VS STATE OF ODISHA	MAHES DAS VS	// BALLIGUDA /148 /2022 ()
279	ABLAPL/0013396/2023	SHYAM SUNDAR SUNA @ BRUSHABHA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// GAISILET /164 /2023 S.D.J.M.,PADAMPUR(Bargarh) GR/0000952/2023
280	ABLAPL/0013397/2023	SWARNA PRAVA JENA @ SWORANA PRAVA JENA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	// NANDIPADA /15 /2021 ()
281	ABLAPL/0013398/2023	BISHNU CHARAN MALLICK @ MUNA MALLICK VS STATE OF ODISHA	BISWABHUSAN DAS VS	// NIALI /120 /2023 ()
282	ABLAPL/0013399/2023	UTTAM RAJ VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// BARANGA /420 /2023 ()
283	ABLAPL/0013400/2023	AKSHYA BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// BANSADA /42 /2023 ()

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0013401/2023	PRADEEP KUMAR GHOSH VS STATE OF ODISHA	OM SWARUP VS	MAHILA P.S.(BBSR) /183 /2023 () //
285	ABLAPL/0013402/2023	ABHINASH @ ABINASH SAMAL VS STATE OF ODISHA	DURGA PRASAD DHAL VS	RAGHUNATHPALI /66 /2018 () //
286	ABLAPL/0013403/2023	INDRAMANI NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /350 /2023 () //
287	ABLAPL/0013404/2023	KALANDI MALLICK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /709 /2023 () //
288	ABLAPL/0013405/2023	S.K. MOJIBOR REHMAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /709 /2023 () //
289	ABLAPL/0013406/2023	DAITARI BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NIHALPRASAD /230 /2023 () //
290	ABLAPL/0013407/2023	PARAMANADNA JENA @ NANDA JENA @ PATIA NANDANANJAN KHATUA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NAYAPALLI P.S. /123 /2023 () //
291	ABLAPL/0013408/2023	SRIDHAR MOHAPATRA @ MANGULU VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /8 /2018 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000049/2018
292	ABLAPL/0013409/2023	RUBI ROUT @ PUSPALATA ROUT VS STATE OF ODISHA	SAROJ KUMAR ROURTRAY VS	PATKURA /410 /2023 () //
293	ABLAPL/0013410/2023	CHANDRAY SOREN VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	CHANDUA /69 /2023 () //
294	ABLAPL/0013411/2023	RAJESH SAMAL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GURUDIJHATIA /139 /2023 () //
295	ABLAPL/0013412/2023	MAGIRAM BEHERA	PRAKASH KUMAR MISHRA	BANKI /358 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0013413/2023	DEBARAJ PRADHAN	PRAKASH KUMAR MISHRA	ATHGARH /158 /2008
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0013414/2023	DIPUCHAND BEHERA @ DEEPAK KUMAR BEHERA	PRAKASH KUMAR MISHRA	BANKI /358 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0013415/2023	AMIR KHAN	SMRUTI RANJAN ROUT	MANGALA BAG /120 /2023
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000355/2023
299	ABLAPL/0013416/2023	CHIRANJIB DAS	GOPAL KRUSHNA MOHANTY	AUL /848 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0013417/2023	RINKU @ GOPAL SUNDARAY	LAXMAN PRADHAN	JANKIA P.S. /350 /2023
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0013418/2023	SURYAMANI LENKA	SAMARENDRA BAHADUR	NIALI /157 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0013419/2023	T.T.REDDY @ T.TARAKESWAR REDDY	JYOTIRMAYA SAHOO	CHATRAPUR /756 /2023
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0013420/2023	SIBA PRASAD MOHAPATRA	JYOTIRMAYA SAHOO	CHANDAPUR /172 /2023
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0013421/2023	ALEKHA CHANDRA SAHOO	LAXMINARAYAN PATEL	PATTAMUNDAI /334 /2023
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0013422/2023	SAGAR KUMAR BEHERA	RABINDRA PRASAD PATNAIK	NALCO /192 /2023
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0013423/2023	SANATAN PATRA	PARTHA SARATHI DAS	KEONJHAR SADAR /402 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0013424/2023	STATE OF ODISHA RAJENDRA SWAIN VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /756 /2023 ()
308	ABLAPL/0013425/2023	STATE OF ODISHA BHUPINDRA MUNDARI @ BHUPENDRA MUNDARI VS	BHARAT BHUSAN ROUSTRAY VS	// SECTOR-7 /92 /2013 ()
309	ABLAPL/0013426/2023	STATE OF ODISHA SANTOSH PRADHAN VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /202 /2023 ()
310	ABLAPL/0013427/2023	STATE OF ODISHA RAJESH SINGH VS	ANURAG PATI VS	// CHAULIAGANJA /406 /2019 ()
311	ABLAPL/0013428/2023	STATE OF ODISHA SANTOSH DHAL VS	BIJAYA KUMAR BEHERA 1 VS	// BINJHARPUR /406 /2023 ()
312	ABLAPL/0013429/2023	STATE OF ODISHA MANAS KUMAR NAIK VS	PRATIMA NAYAK VS	// / /0 ()
313	ABLAPL/0013430/2023	STATE OF ODISHA LIPUN KUMAR SAHU VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
314	ABLAPL/0013431/2023	STATE OF ODISHA BIKASH SETHI VS	SATYASHREE MOHANTY VS	// BALIAPANDA /20 /2022 ()
315	ABLAPL/0013432/2023	STATE OF ODISHA A. KOTESH REDDY VS	BRAHMANANDA TRIPATHY VS	// KHANDAGIRI P.S. /453 /2023 ()
316	ABLAPL/0013433/2023	STATE OF ODISHA CHHOTU PODDAR @ VISWAKANT PODDAR VS	PABITRA KUMAR NAYAK VS	// BRAHMANITARANG /230 /2023 ()
317	ABLAPL/0013434/2023	STATE OF ODISHA TAILOKYA JENA @ ANIL KUMAR JENA VS	KASHINATH PATTANAIAK VS	// KANPUR /133 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0013435/2023	GAGAN BIHARI SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /458 /2023 () //
319	ABLAPL/0013436/2023	TUSHAR KUMAR PATRA @ TUSHAR PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /195 /2022 () //
320	ABLAPL/0013437/2023	SIBA NAIK @ SIBA PRASAD NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHENKANAL SADAR /866 /2023 () //
321	ABLAPL/0013438/2023	CHIRANJIBI JENA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /116 /2023 () //
322	ABLAPL/0013439/2023	AMIT ROUT VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE TOWN /357 /2023 () //
323	ABLAPL/0013440/2023	NIRANJAN PRADHAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE TOWN /357 /2023 () //
324	ABLAPL/0013441/2023	RUNA @ RABINDRA JENA VS STATE OF ODISHA	SAROJ BARIK VS	BETNOTI /226 /2023 () //
325	ABLAPL/0013442/2023	AMIT ROUT VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE TOWN /356 /2023 () //
326	ABLAPL/0013443/2023	NIRANJAN PRADHAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE TOWN /356 /2023 () //
327	ABLAPL/0013444/2023	RINALATA BEHERA VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	ASTARANGA /181 /2023 () //
328	ABLAPL/0013445/2023	NEPAL BHOI @ NEPAL BHUE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
329	ABLAPL/0013446/2023	NIAGAMANANDA NATH	SATYA NARAYAN MISHRA 4	BASUDEVPUR /306 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0013447/2023	STATE OF ODISHA ARJUN SAHU	HIMANSU SEKHAR SATAPATHY	// JHARSUGUDA /538 /2023
		VS	VS	()
331	ABLAPL/0013448/2023	STATE OF ODISHA NARENDRA SAHOO @ NARENDAR	BHABANI SHANKAR DASPARIDA	// BHADRAK TOWN /353 /2023
		VS	VS	()
332	ABLAPL/0013449/2023	STATE OF ODISHA BISWAJIT SAHU @ KALIA	GYANARANJAN SETHI	// BARAMBA /223 /2023
		VS	VS	()
333	ABLAPL/0013450/2023	STATE OF ODISHA NILIMA @ NIREI BEHERA	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /312 /2023
		VS	VS	()
334	ABLAPL/0013451/2023	STATE OF ODISHA UMAMANI PANDA	SANJIB KUMAR BHANJADEO	// BOLAGARH P.S. /251 /2023
		VS	VS	()
335	ABLAPL/0013452/2023	STATE OF ODISHA BAISHNAB DEBATA	MANOJ KUMAR PANDA	// JARAPADA /149 /2001
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :14/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	51/2023 SAO/17/2023	MD. IDRIS-MP	SUKANTA KUMAR NAYAK
2	55/2023 CRLLP/76/2023	KRUPASINDHU BEHERA-MP	SATYA NARAYAN MISHRA 4
3	97/2023 CRLMA/368/2022	SAMIR RANJAN DAS-MP	
4	338/2023 CRLMP/761/2023	MUKESH KUMAR MISHRA-MP	ALOK KUMAR MOHAPATRA
5	358/2023 CMAPL/243/2023	MAMATA MOHARANA-MP	ADV.
6	402/2023 TRP(C)/351/2023	CHOUDHURY SATYABRATA ROUT-MP	AJIT CHANDRA MOHAPATRA
7	403/2023 TRP(C)/389/2023	DEEPIKA NANDA-MP	SAHASRA JYOTI NANDA
8	404/2023 TRP(C)/390/2023	BIPIN BEHERA-MP	DHANANJAYA NAYAK
9	405/2023 TRP(C)/391/2023	NAMITA RATH-MP	AMIT PRASAD BOSE
10	406/2023 MATA/396/2023	SUJIT KUMAR BISWAL-MP	TUSHAR KANTA SAHOO
11	407/2023 MATA/157/2023	ANASUYA SWAIN-MP	BAISHNAB CHARAN DAS
12	463/2023 RVWPET/439/2023	SEKH MOHAMMAD-MP	DHANANJAYA MUND
13	464/2023 RVWPET/439/2023	SEKH MOHAMMAD-MP	DHANANJAYA MUND
14	465/2023 RVWPET/439/2023	SEKH MOHAMMAD-MP	DHANANJAYA MUND
15	466/2023 CONTC/6921/2023	GAYATREE DEBATA-MP	
16	466/2023 RVWPET/439/2023	SEKH MOHAMMAD-MP	DHANANJAYA MUND
17	467/2023 CONTC/8832/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
18	479/2023 RPFAM/43/2023	RAJENDRA NAIK @ RAJENDRA NATH NAIK-MP	RABI NARAYAN BEHERA
19	480/2023 RPFAM/392/2023	LAKSHMIKANTA DASH-MP	MANORANJAN MISHRA
20	836/2023 CRLREV/347/2023	SWAPNIAL DIGAMBAR NAIK NIMBALKAR-MP	SK. RUPLAL
21	837/2023 CRLREV/612/2023	DEEPAK PAL@DIPU-MP	RABINDRA NATH BARTIK
22	838/2023 CRLREV/613/2023	SK. KALIM-MP	TAPAN KUMAR SAHOO
23	839/2023 CRLREV/613/2023	SK. KALIM-MP	TAPAN KUMAR SAHOO
24	840/2023 CRLREV/613/2023	SK. KALIM-MP	TAPAN KUMAR SAHOO
25	920/2023 FAO/506/2023	NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
26	921/2023	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPI CHANDRA SAMANTARAY

27	FAO/507/2023 922/2023	BINITA DEHURY-MP	MONOMOY BASU
28	FAO/508/2023 923/2023	BINITA DEHURY-MP	MONOMOY BASU
29	FAO/508/2023 924/2023	SUBALA CH.BEHERA-MP	
30	FAO/637/2011 925/2023	SUSANTA KU.JENA-MP	
31	FAO/638/2011 1340/2023	PRAVABATI PATTANAIAK-MP	M/S. AMIT.P.BOSE , D.J.SAHOO,A.PATTANAIAK, S.SWA
32	RSA/484/2016 1341/2023	KUNI MARTHA-MP	ASHOK KUMAR DAS
33	RSA/479/2023 1342/2023	SOUDAMINI SAHU-MP	DWARIKA PRASAD MOHANTY
34	RSA/3/2011 1343/2023	SOUDAMINI SAHU-MP	M/S.B.H.MOHANTY
35	RSA/3/2011 1344/2023	SOUDAMINI SAHU-MP	M/S.B.H.MOHANTY
36	RSA/3/2011 1345/2023	SOUDAMINI SAHU-MP	M/S.B.H.MOHANTY
37	RSA/3/2011 1346/2023	MAGI@MAHARAGI BEHERA-MP	M/S.BHAKTAHARI MOHANTY, DWARIKA PRASAD M
38	RSA/309/2015 1364/2023	NARENDRA KUMAR PRADHAN-MP	DEEPALI MAHAPATRA
39	CMP/1421/2023 1365/2023	MAHESWAR DAS-MP	VIVEKANAND JENA
40	CMP/1422/2023 1366/2023	RAMA CHANDRA NATH-MP	BRAHMANANDA TRIPATHY
41	CMP/1423/2023 1367/2023	JABARANI DEI-MP	BIBHUDHANANDA MUDULI
42	CMP/1424/2023 1368/2023	SAMEEP SWAROOP PATEL-MP	PRAFULLA KUMAR KAR
43	CMP/259/2023 1514/2023	SUBASH BISOI-MP	RAJIB LOCHAN PATTNAIK
44	BLAPL/6357/2023 1515/2023	SANYASI DIGAL-MP	AMULYA RATNA PANDA
45	BLAPL/3217/2023 1516/2023	RATHOD SRINIVAS @ R SRINIVAS-MP	PRANAB KUMAR DAS
46	BLAPL/9523/2023 1979/2023	RAMANI RANJAN PRADHAN-MP	PRADEEP KUMAR MISHRA
47	MACA/1114/2023 1980/2023	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
48	MACA/514/2022 1981/2023	D.M., NEW INDIA ASSURANCE COMPANY LTD.-MP	GOPAL CHANDRA SAMANTARAY
49	MACA/1115/2023 2401/2023	PADMINI NAYAK-MP	
50	ABLAPL/11733/2023 2402/2023	AJAYA DAS-MP	DEEPAK KU. SAHOO
51	ABLAPL/3219/2022 2403/2023	PABITRA KUMAR SWAIN-MP	
52	ABLAPL/10229/2020 2404/2023	DEEPA ROUTRAY-MP	
53	ABLAPL/8723/2023 2405/2023	BANKA @ NABAGHAN PATASAHANI-MP	
54	ABLAPL/6877/2023 2406/2023	PANDABA BEHERA @ PANDABA SABAR-MP	
55	ABLAPL/4448/2020 2407/2023	TANMAYA BEHERA-MP	
56	ABLAPL/8604/2023 2408/2023	KIRANBALA MOHANTY-MP	
57	ABLAPL/12735/2023 2409/2023	TARAKANTA JENA-MP	RAJENDRA NARAYAN ROUT
	ABLAPL/8909/2023		

58	2410/2023 ABLAPL/14598/2020	BHRAMARABARA NAYAK-MP	
59	2411/2023 ABLAPL/12053/2023	DILLIP KUMAR PALO-MP	
60	2412/2023 ABLAPL/9778/2023	MAYANK KUMAR SINGH-MP	
61	2413/2023 ABLAPL/12466/2023	LINGARAJ BEHERA-MP	
62	2414/2023 ABLAPL/12459/2023	NARESH BEHERA-MP	
63	2415/2023 ABLAPL/16485/2020	KUMAR CHANDRA BISOI @ KAMAR BISOI-MP	
64	2416/2023 ABLAPL/12449/2023	KHIRADHARA SALMA-MP	
65	2417/2023 ABLAPL/8468/2023	NARAYAN BHOL-MP	
66	2418/2023 ABLAPL/7117/2023	ASHOK MAHANANDA @ ISHAK MOHANAND-MP	JAYADEBA BEHERA
67	2419/2023 ABLAPL/12453/2023	BIJAYA KUMAR PANDA-MP	PRAKASH CHANDRA MISHRA
68	2744/2023 CRLA/475/2021	MANAS RANJAN TRIPATHY-MP	M/S.BIJAYA KUMAR BEHERA(1), MANAS RANJAN PA
69	2745/2023 CRLA/684/2018	BIRESH EKKA-MP	AMARESH CHANDRA SAMAL
70	2746/2023 CRLA/585/2019	DIGAMBAR MAJHI-MP	B.R. SWAIN
71	2747/2023 CRLA/1237/2023	SHYAM SUNDAR NAYAK-MP	TUKUNA KUMAR MISHRA
72	2748/2023 CRLA/1237/2023	SHYAM SUNDAR NAYAK-MP	TUKUNA KUMAR MISHRA
73	2749/2023 CRLA/1237/2023	SHYAM SUNDAR NAYAK-MP	TUKUNA KUMAR MISHRA
74	2750/2023 CRLA/896/2022	MANOJ KUMAR SINGH-MP	ANJAN KUMAR BISWAL
75	2751/2023 CRLA/1238/2023	DASS-MP	DEBASIS SAHOO
76	2752/2023 CRLA/1238/2023	DASS-MP	DEBASIS SAHOO
77	2753/2023 CRLA/1238/2023	DASS-MP	DEBASIS SAHOO
78	2754/2023 CRLA/1213/2023	SIMIYA MANDAL-MP	BIJAYALAXMI TRIPATHY
79	2755/2023 CRLA/1239/2023	TILOTTAMA DAS PRADHAN-MP	SK. ZAFARULLA
80	2756/2023 CRLA/1239/2023	TILOTTAMA DAS PRADHAN-MP	SK. ZAFARULLA
81	2757/2023 CRLA/1239/2023	TILOTTAMA DAS PRADHAN-MP	SK. ZAFARULLA
82	2758/2023 CRLA/1240/2023	MITESH PARIDA @ DHUDUKA-MP	SK. ZAFARULLA
83	2759/2023 CRLA/1240/2023	MITESH PARIDA @ DHUDUKA-MP	SK. ZAFARULLA
84	2760/2023 CRLA/1240/2023	MITESH PARIDA @ DHUDUKA-MP	SK. ZAFARULLA
85	3411/2023 CRLMC/5031/2023	PURUSOTTAM NAIK-MP	PRANAYA KUMAR DASH
86	3412/2023 CRLMC/5034/2023	ABHIJIT DAS @ PINTU-MP	BIBHUTI RANJAN MOHANTY
87	3413/2023 CRLMC/5037/2023	ASHOK BHUTIA-MP	JAGANNATH BHUYAN
88	3414/2023 CRLMC/5038/2023	M.TARAKA TIRUMALA-MP	UMA CHARAN MISHRA
89	3415/2023	NALUA@SOMANATH JENA-MP	

90	CRLMC/4156/2023 3416/2023	PROF.(DR.)PUSPARAJ DASH-MP	DIPTI RANJAN MOHAPATRA
91	CRLMC/1956/2022 8181/2023	KUNI BEHERA-MP	BHABANI SHANKAR RAYAGURU
92	WA/1732/2023 8182/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIAK, A.G.A.
93	WA/2802/2023 8183/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIAK, A.G.A.
94	WA/2802/2023 8184/2023	STATE OF ODISHA-MP	SUVASHISH PATTANAIAK, A.G.A.
95	WA/2801/2023 8185/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL,A.G.A
96	WA/2801/2023 8186/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL,A.G.A
97	WA/2803/2023 8187/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
98	WA/2803/2023 8188/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
99	WA/2803/2023 8189/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
100	WA/2804/2023 8190/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
101	WA/2804/2023 8191/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
102	WA/2804/2023 8192/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
103	WA/2805/2023 8193/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
104	WA/2805/2023 8194/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
105	WA/1780/2022 8195/2023	STATE OF ODISHA-MP	
106	WA/701/2023 8196/2023	RABINDRA PRASAD MISHRA-MP	SHASHI BHUSAN JENA
107	WA/1780/2022 8197/2023	STATE OF ODISHA-MP	
108	WA/1780/2022 8198/2023	STATE OF ODISHA-MP	
109	WA/2806/2023 8199/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR-MP	CAJIBBARMOPIAN PATTAJOSHI
110	WA/2806/2023 8200/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR-MP	CAJIBBARMOPIAN PATTAJOSHI
111	WP(C)/36257/2023 18032/2023	DR. KRISHNA MOHANTY-MP	SAMEER KUMAR DAS
112	WP(C)/35910/2023 18033/2023	AJIT SINGH RAINA-MP	ASWINI KUMAR DASH
113	WP(C)/35849/2023 18034/2023	CHARANJIT SINGH RAINA-MP	ASWINI KUMAR DASH
114	WP(C)/5020/2023 18035/2023	SANJAYA KESHARI MOHAPATRA-MP	
115	WP(C)/37371/2023 18036/2023	HRUDANANDA BEHERA-MP	SUBASH CHANDRA PUSPALAKA
116	WP(C)/28508/2022 18037/2023	G4S SECURITY SERVICES EMPLOYEES UNION, BBSR-MP	PRATIK DASH
117	WP(C)/37033/2023 18038/2023	DEBASISH SINGHA-MP	PRATIK DASH
118	WP(C)/37330/2023 18039/2023	BUGATA JYOTI-MP	UPENDRA KUMAR SAMAL
119	WP(C)/37384/2023 18040/2023	KABIRAJ BEHERA-MP	SANTOSH KUMAR MAHANTY
120	WP(C)/771/2023 18041/2023	SUKANTA KUMAR DASH-MP	PRASANNA KUMAR SAHOO

121	18042/2023 WP(C)/774/2023	SANKHA CHANDRA TUDU-MP	PRASANNA KUMAR SAHOO
122	18043/2023 WP(C)/34273/2023	SIEMS SCHOOL OF NURSING, KHURDA-MP	
123	18044/2023 WP(C)/35555/2023	THANKAPPAN SUNNY-MP	
124	18045/2023 WP(C)/37389/2023	BANITA CHHATRIA-MP	SUSHANTA KUMAR JOSHI
125	18046/2023 WP(C)/37390/2023	M/S OSL MOTORS PVT. LTD., CUTTACK-MP	SUBASH CHANDRA SAHOO
126	18047/2023 WP(C)/37390/2023	M/S OSL MOTORS PVT. LTD., CUTTACK-MP	SUBASH CHANDRA SAHOO
127	18048/2023 WP(C)/37391/2023	SAHID KHAN-MP	KSHIRABDHI TANAYA MUDALI
128	18049/2023 WP(C)/37393/2023	ANIL KUMAR DAS-MP	BISWAJIT NAYAK
129	18050/2023 WP(C)/37392/2023	DAHANE BACHHA-MP	SUSHANTA KUMAR JOSHI
130	18051/2023 WP(C)/37394/2023	UDDHAB GHIVELA @ UDHAB BACHHA-MP	SUSHANTA KUMAR JOSHI
131	18052/2023 WP(C)/37396/2023	ASHISH JAISWAL-MP	SAURAV TIBREWAL
132	18053/2023 WP(C)/19326/2023	BISWAJIT PRADHAN-MP	IN PERSON
133	18054/2023 WP(C)/23167/2023	SANTOSH @ SANTANU DAS-MP	
134	18055/2023 WP(C)/23171/2023	SANTOSH @ SANTANU DAS-MP	
135	18056/2023 WP(C)/37399/2023	MAHENDRA KUMAR SAMANTARAY-MP	BIBHU PRASAD DAS
136	18057/2023 WP(C)/37400/2023	SUDIPTA KUMAR PANDA-MP	NIHAL RATH
137	18058/2023 WP(C)/22413/2023	SHREE LINGRAJ FEEDS LTD. ROURKELA-MP	TANMAY MISHRA
138	18059/2023 WP(C)/37402/2023	SANTOSH KUMAR BEHERA-MP	NIHAL RATH
139	18060/2023 WP(C)/37401/2023	M/S UTKAL HIGHWAYS, BBSR-MP	BIBHU PRASAD DAS
140	18061/2023 WP(C)/22413/2023	SHREE LINGRAJ FEEDS LTD. ROURKELA-MP	TANMAY MISHRA
141	18062/2023 WP(C)/37408/2023	JAGAJIT SINGH-MP	SONITA BISWAL
142	18063/2023 WP(C)/34588/2023	BIJAYA KUMAR DALABEHERA-MP	PRAKASH KUMAR MISHRA
143	18064/2023 WP(C)/37413/2023	SUKLAMBAR SAHU-MP	JITENDRA KUMAR DIGAL
144	18065/2023 WP(C)/25454/2023	KRATUSHESA BRAHMA-MP	SOUMENDRA KUMAR NAYAK
145	18066/2023 WP(C)/20579/2022	ANSHUMAN KANUNGO-MP	
146	18067/2023 WP(C)/37435/2023	SANKAR @ AJAYA KUMAR BASTIA-MP	JAGAJIBAN PRADHAN
147	18068/2023 WP(C)/17346/2023	SASIKANTA SAHOO-MP	
148	18069/2023 WP(C)/37438/2023	SARASWATI MOHAPATRA-MP	RAJIV KUMAR MAHANTA
149	18070/2023 WP(C)/24446/2021	SIMANCHALA SETHI-MP	MADHUMITA PANDA
150	18071/2023 WP(C)/37442/2023	SHEIKH ZEESHAN AKHTAR-MP	RAJAT KUMAR PANDA
151	18072/2023 WP(C)/9451/2019	MAITREE SANSAD,SUTAHAT,BUXIBAZAR-MP	M/S.AJOYA MOHANTY
152	18073/2023	RABINDRANATH MAHALI-MP	SAMIR KUMAR MISHRA

153	WP(C)/18994/2023 18074/2023	LOPAMUDRA PATTNAIK @ MOHANTY-MP	PRAVASHA PUJAREE PARIDA
154	WP(C)/37448/2023 18075/2023	SAMARENDRA PANDA-MP	KUNAL KUMAR SWAIN
155	WP(C)/37449/2023 18076/2023	KARMA LAKRA-MP	
156	WP(C)/26098/2019 18077/2023	GOURANGA CHANDRA SAHU-MP	BIKRAM CHANDRA GHADEI
157	WP(C)/37450/2023 18079/2023	GOURANGA CHANDRA SAHU-MP	BIKRAM CHANDRA GHADEI
158	WP(C)/37453/2023 18080/2023	ANITA SMITA SWAIN-MP	PRONROY MOHANTY
159	WP(C)/37453/2023 18081/2023	SUDARSAN SAHANI-MP	
160	WP(C)/25727/2023 18082/2023	GHANASHYAM KALO-MP	RABINDRA NATH PRUSTY
161	WP(C)/37447/2023 18083/2023	ABHAYA KUMAR SWAIN-MP	
162	WP(C)/37454/2023 18084/2023	SANTOSH KUMAR DHAL-MP	M/S.SAMEER KUMAR DAS
163	WP(C)/27358/2017 18085/2023	RAJASHREE PARIDA-MP	GYANA RANJAN SETHI
164	WP(C)/37456/2023 18086/2023	REXON STRIPS LTD., ROURKELA-MP	ARNAV BEHERA
165	WP(C)/32259/2023 18087/2023	ABHAYA KUMAR SWAIN-MP	PRONROY MOHANTY
166	WP(C)/37454/2023 18088/2023	PRAVASINI PRADHAN @ PRABHASINI PRADHAN-MP	PRONROY MOHANTY
167	WP(C)/37459/2023 18089/2023	AJAY KUMAR SWAIN-MP	PRONROY MOHANTY
168	WP(C)/37460/2023 18090/2023	DHYANESH PRASAD KANUNGO-MP	PRONROY MOHANTY
169	WP(C)/37462/2023 18091/2023	GOURA CHANDRA SAHOO-MP	MOHENDRA KUMAR MOHAPATRO
170	WP(C)/18779/2021 18092/2023	HAREKRISHNA PADHI-MP	MOHENDRA KUMAR MOHAPATRO
171	WP(C)/18780/2021 18093/2023	MADHU MURMU-MP	BIBEKANANDA BHUYAN
172	WP(C)/25998/2023 18094/2023	M/S. NEELACHAL ISPAT NIGAM LTD., JAJPUR-MP	JNANESH MOHANTY
173	WP(C)/37472/2023 18095/2023	JITENDRA PRASAD SWAIN-MP	GYANA RANJAN SETHI
174	WP(C)/37476/2023 18096/2023	RAJKISHORE NAIK-MP	GYANA RANJAN SETHI
175	WP(C)/37478/2023 18097/2023	M/S. KALINGA TELECOM, CUTTACK-MP	BIBHUTI BHUSAN PANDA
176	WP(C)/37480/2023 18098/2023	BAIDYANATH MOHAPATRA-MP	LAXMIKANTA MOHANTY
177	WP(C)/37482/2023 18099/2023	KISANLAL PATWARI-MP	SURYAKANTA JENA
178	WP(C)/32811/2023 18100/2023	PRAKASH KUMAR CHHATOI-MP	SUKANTA KUMAR DALAI
179	WP(C)/22812/2021 18101/2023	RADHE SHYAM BAG-MP	MOHENDRA KUMAR MOHAPATRO
180	WP(C)/37485/2023 18102/2023	STALCO CONSULTANCY AND SYSTEMS PVT LTD-MP	KSHIROD KUMAR SAHOO
181	WP(C)/37487/2023 18103/2023	SOMANATH TRIPATHY-MP	BIBHUTI BHUSAN PANDA
182	WP(C)/37490/2023 18104/2023	SACHALA PANDA-MP	SANJIB KUMAR BHANJADEO
183	WP(C)/37491/2023 18105/2023	DR. JYOTSNARANI KUANR-MP	SUBHRANSU BHUSAN MOHANTY
	WP(C)/37492/2023		

184	18106/2023 WP(C)/33917/2023	BALARAM NAIK-MP	
185	18107/2023 WP(C)/33917/2023	BALARAM NAIK-MP	
186	18108/2023 WP(C)/37493/2023	KASTURI BEHERA-MP	PRAVASH CHANDRA JENA
187	18109/2023 WP(C)/37497/2023	M/S ALLIED INFRASTRUCTURE PVT. LTD., KOLKATA-MPSUBHASIS PANDA	
188	18110/2023 WP(C)/37498/2023	M/S BKD INFRASTRUCTURE PVT. LTD., SAMBALPUR-MP SUBHASIS PANDA	